COURT-I

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 152 OF 2016 &
IA NO. 325 OF 2016

Dated : 17th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

NTPC Ltd. **…Appellant(s)**

Vs.

Central Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Matrugupta Misra
Mr. Nimesh Kr. Jha

ORDER

The Review Petition filed by the appellant is stated to be still pending. Hence, at the request of learned counsel for the appellant, the matter is adjourned to ***25.10.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk